

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.1/TT/2022**

Subject : Petition for determination as well as truing up of transmission tariff for the 2014-19 period and determination of transmission tariff for the 2019-24 period in respect of eleven number assets under “Establishment of Communication System under Expansion/Up-gradation of SCADA/EMS System at SLDCs of Eastern Region (BSPTCL)”.

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL)

Parties Present : Ms. Rohini Prasad, Advocate, BSPHCL  
Shri Mohd. Mohsin, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri Arjun Malhotra, PGCIL

**Record of Proceedings**

Since the order in the matter, which was reserved on 6.2.2024 and 29.5.2024, could not be issued prior to the Members of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. The Petitioner’s representative submitted that the pleadings had been completed in the matter, and arguments were heard and requested the Commission to issue an order based on the information already on record. Learned counsel for the Respondent agreed to the same.

3. Considering the above, the Commission reserved the matter for order.

**By order of the Commission**

sd/-  
**(T. D. Pant)**  
**Joint Chief (Law)**